

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84300/2018-CONDONATION OF DELAY
IN FILING and IA No.84301/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Date : 08-03-2019 This petition was called on for hearing today.

For Petitioner(s) Ms.Pallavi Pratap,Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1, 2, 4 and 5 have been served but no one has
entered appearance.

Await service in respect of respondent no. 3.

List again on 16.07.2019.

RAJESH KUMAR GOEL
Registrar